

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1091/2004

(From the judgment and order dated 24/07/2000 in GA No. 1984/2000 of The
HIGH COURT OF CALCUTTA)

ANIL KUMAR SAHOO

Petitioner(s)

VERSUS

LILABATI SAHOO & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP and office
report))

Date: 15/05/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ranjan Mukherjee,Adv.

Mr. S.C. Ghosh,Adv.

For Respondent(s)

Mr. Parijat Sinha,Adv.

Mr. B.V. Balaram Das ,Adv

Mr. Navin Chawla ,Adv

Ms. R. Rea Sinha,Adv.

Mr. Snehasish Mukherjee,Adv.

Mr. Debapriya Samanta,Adv.

Ms. Alka Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Petitioner may take appropriate steps as a last chance, before 12th July,
2007.

List the matter on 12th July, 2007.

(S.G. Shah)

Registrar

MG